

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 703 of 1998

Jabalpur, this the 10th day of July 2003

Hon'ble Shri D.C. Verma, Vice Chairman (Judicial)
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Surendra Kumar Dwivedi,
S/o. Shri Tungnath Dwivedi,
aged about 29 years, resident
of Village Pandri (CHAK)
Tahsil Teothar district Rewa (MP). ... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through
Secretary, Post and Tele-
communication, New Delhi.
2. The Superintendent, Post Office
Rewa Division Rewa (MP).
3. Prabhashanker Goutam, s/o.
Shri Lalord Ram Goutam,
r/o Village Phigurdi
(Belhawatola) Post Pandri
(Chak) Gram Panchayat Amaliya
Post Theothar District Rewa (MP) ... Respondents

(By Advocate - Shri P. Shankaran)

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

The case was called out several times, but none appeared on behalf of the applicant. As this is a case of 1998, we are disposing it on merit under Rule 15(1) of CAT (Procedure) Rules.

2. By this Original Application the applicant has challenged the appointment of respondent No. 3 on the post of Extra Departmental Branch Post Master in Village Pandri (Chok). The applicant has claimed that he be appointed instead of respondent No. 3.



3. The only ground taken in the OA is that respondent No. 3, does not belong to the said village in which the post office is i.e. Pandri (Chok). This provision which was earlier in the rules was subsequently quashed as being ultra vires by various decisions of the Tribunals. It was in pursuance of Tribunals' decisions a circular has been already issued. Now the rule is that the person who is selected should make suitable arrangement to house the post office. The other condition is that one should have a residence prior to his appointment within the territory of the post office. Thus the main ground of challenge has no merit.

4. Therefore the OA is dismissed. No costs.

Anand Kumar Bhatt

(Anand Kumar Bhatt)
Administrative Member

D.C. Verma

(D.C. Verma)
Vice Chairman (J)

"SA"

पूर्णकल सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अवैधिति:-

- (1) सचिव, उच्च न्यायालय कार्यालय, जबलपुर
- (2) आवेदक श्री/मिस्ट्री/डॉ. जबलपुर
- (3) प्रस्तुति लेखने वाले/ठाकुर/कालीन जबलपुर
- (4) विधायक, डिलेक्टर, जबलपुर

*U. Shrawastav
S. Shankar*

R.K.

मा. अधिकारी

15-7-83

*Issued
on 15.7.83*